

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (INS) No.98 of 2019

IN THE MATTER OF:

Next Education India Pvt. Ltd.

...Appellant

Versus

K12 Techno Services Pvt. Ltd.

...Respondent

For Appellant: Shri Kumar Sudeep, Advocate

**For Respondent: Shri Anand Sanjay M. Nuli and Shri Prawal Mishra,
Advocates**

O R D E R

09.07.2019 The Counsel for Appellant seeks time to file Rejoinder by tomorrow. Rejoinder may be filed by 10th July, 2019.

List the Appeal in Orders category on 1st August, 2019.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

rs/gc